

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5099/2013

DAKSCHINANACHAL VIDYUT VITRAN NIGAM LTD.

Appellant(s)

VERSUS

VIDUT LOKPAL U.P. & ORS.

Respondent(s)

Date : 05-08-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard Mr. Rakesh Uttamchandra Upadhyay, learned counsel for the appellant.
2. At his request, list on 11.08.2026 as Part Heard matter.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)